

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(ONLY Crl.A. No. 3115/2023 LISTED)

WITH

Crl.A. No. 3115/2023 (II)

Date : 24-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajan K. Chourasia, AOR

Ms. Veera Kaul Singh, AOR

Mr. Pankaj Singh, Adv.

Ms. Ridhima Singh, Adv.

Ms. Vibha Bhat, Adv.

Ms. Samina Thakur, Adv.

Mr. Suryansh Singh, Adv.

For Respondent(s)

Ms. Shrika Gautam, Adv.

Mrs. Pragya Baghel, AOR

Mr. Ramesh Thakur, Adv.

Mr. Anuvrat Sharma, AOR

Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 3115/2023

Service is complete.

Records received in the main matters.

Four weeks time, is granted to Ld. counsel for appearing parties, to file additional documents, if any.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PRADIP Y. LADEKAR
Registrar